

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1323
TO BE ANSWERED ON JULY 27, 2023**

FUNDS UNDER PMAY-U

NO. 1323. DR. KALANIDHI VEERASWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the features of Pradhan Mantri Awas Yojana Urban (PMAY-U);**
- (b) the funds allocated and utilized under the PMAY-U in Tamil Nadu, district-wise during the last four years;**
- (c) the details and number of houses constructed for the beneficiaries under the PMAY-U during the last four years in Tamil Nadu, district-wise;**
- (d) the total number of beneficiaries presently in the waiting list under the scheme at present in Tamil Nadu, district-wise; and**
- (e) the time by which these are likely to be covered?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', supplements the efforts of States/ Union Territories (UTs), including the State of Tamil Nadu, by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U), for construction of houses for all eligible beneficiaries in urban areas since 25.06.2015. The salient features of PMAY-U are as follows:

i. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP),

In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

ii. The Mission covers the entire urban area consisting of Statutory Towns, Notified Planning Areas, Development areas falling under the jurisdiction of Special Area Development Authorities, Industrial Development Authorities or any such authority under State legislation which is entrusted with the functions of urban planning & regulations.

- iii. All houses under PMAY-U have basic amenities like toilet, water supply, electricity and kitchen.
- iv. The Mission promotes women empowerment by providing the ownership of houses in name of female member or in joint name.
- v. Preference is also given to differently-abled persons, senior citizens, Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minority, single women, transgender and other weaker & vulnerable sections of the society.
- vi. A comprehensive and Robust MIS System is in place that helps all stakeholders to seamlessly manage information pertaining to physical and financial progress including storing various records through digitisation such as Survey, Project information, Beneficiary details, fund utilisation etc. All houses under BLC/AHP/ISSR are geo-tagged to track actual progress on ground.
- vii. MoHUA has set up a Technology Sub-Mission (TSM) under PMAY-U to facilitate adoption of modern, innovative and green technologies and building materials for faster and quality construction of houses.

(b) & (c): District -wise details of Central Assistance sanctioned, released and utilised, number of houses sanctioned, grounded and completed in Tamil Nadu under PMAY-U during the last four years are at Annexure.

(d) & (e): Under PMAY-U, States/UTs have assessed their actual demand of housing and prepared project proposals accordingly. Such proposals with due approval of State Level Sanctioning & Monitoring Committee (SLSMC), have been submitted to this Ministry in phased manner for consideration of Central Sanctioning & Monitoring Committee (CSMC) seeking admissible Central assistance.

Based on the project proposals submitted by the State of Tamil Nadu, 6.81 lakh houses have been sanctioned under PMAY-U as on 10.07.2023. Of the sanctioned houses, 6.47 lakh houses have been grounded for construction; of which 5.30 lakh are completed/ delivered to beneficiaries. PMAY-U scheme period has been extended up to 31st December, 2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete the sanctioned houses in States/ UTs without changing the funding pattern and implementation methodology. States/ UTs, including the State of Tamil Nadu, have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports. No project proposal from the State of Tamil Nadu is pending for consideration in the Ministry.

Annexure referred in reply to Lok Sabha Unstarred Question No. 1323 due for 27-07-2023

District wise details of Central Assistance released and utilised along with houses sanctioned, grounded for construction and completed during last four years (FY 2019-2023) under PMAY- U in the State of Tamil Nadu

Sr. No.	Name of the District	Details of Central Assistance (₹ in Crores)			Details of Houses (Nos)		
		Sanctioned	Released*	Utilised**	Houses Sanctioned	Grounded for Construction	Completed/Delivered***
1	Ariyalur	12.81	32.16	61.58	774	652	1,475
2	Chengalpattu	221.08	191.97	204.35	12,463	12,186	10,409
3	Chennai	785.02	690.76	812.82	41,262	28,203	42,846
4	Coimbatore	509.02	552.29	690.54	26,279	26,202	27,681
5	Cuddalore	80.52	185.96	323.62	4,925	4,370	5,526
6	Dharmapuri	75.91	55.94	73.33	4,903	4,902	4,580
7	Dindigul	115.43	101.29	179.95	6,679	5,434	4,779
8	Erode	154.26	284.85	449.17	8,772	8,446	16,050
9	Kallakurichi	24.20	36.15	53.52	1,491	1,405	1,479
10	Kanchipuram	380.69	372.92	419.55	19,929	19,439	19,120
11	Kanyakumari	147.17	205.04	365.05	8,388	8,232	11,618
12	Karur	51.15	59.99	81.43	2,818	2,527	3,382
13	Krishnagiri	91.20	86.05	117.44	4,796	4,790	4,905
14	Madurai	260.59	286.73	403.07	14,567	14,008	20,949
15	Mayiladuthurai	11.46	23.50	50.27	727	676	674
16	Nagapattinam	32.08	40.38	56.79	2,067	2,043	1,060
17	Namakkal	94.72	100.61	171.09	5,558	4,597	4,810
18	Nilgiris	32.68	69.44	112.56	2,097	1,961	2,627
19	Perambalur	15.52	26.49	53.10	948	948	1,396
20	Pudukkottai	66.12	91.48	132.48	4,193	4,069	4,953
21	Ramanathapuram	28.94	37.68	77.32	1,837	1,808	2,258
22	Ranipet	95.64	67.85	99.70	6,130	5,412	4,232
23	Salem	187.59	280.39	478.08	11,253	11,222	15,742
24	Sivagangai	32.97	47.27	58.67	1,889	1,877	2,735
25	Tenkasi	52.37	36.80	50.36	3,278	3,147	2,841
26	Thanjavur	69.25	137.40	214.64	4,229	4,055	5,746
27	Theni	91.79	130.72	194.81	5,537	5,508	7,249
28	Thiruvallur	657.00	561.88	577.99	38,994	38,475	31,056
29	Thiruvannamalai	42.84	53.55	92.65	2,598	2,479	3,370
30	Thiruvarur	26.15	37.98	60.98	1,612	1,514	1,592
31	Thoothukudi (Tuticorin)	96.04	82.69	187.34	5,888	5,746	6,601
32	Tiruchirappalli	144.50	170.90	294.98	8,384	7,818	9,195
33	Tirunelveli	250.31	193.88	331.93	15,802	14,032	12,970
34	Tirupathur	42.13	55.10	102.75	2,717	2,261	3,002
35	Tiruppur	138.89	215.99	310.15	7,552	7,497	10,509
36	Vellore	104.57	104.40	140.37	6,103	5,646	5,945
37	Viluppuram	45.62	67.63	108.96	2,682	2,283	2,544
38	Virudhunagar	70.51	92.44	126.65	3,899	3,738	4,515
Total		5,338.75	5,868.56	8,320.05	3,04,020	2,79,608	3,22,421

* Central Assistance released during the period includes funds released for which funds were sanctioned in preceding years.

** Central Assistance utilised during the period includes funds utilised for which funds were released in preceding years.

*** Houses completed/delivered during the period includes completed houses which were sanctioned in preceding years.